

12.01¼ hrs.

PAPER LAID ON THE TABLE

Annual Report and Review of the working of the Rashtriya Pariyojna Nirman Nigam Ltd. New Delhi Alongwith audited accounts and the Statement showing reasons for delay in laying these papers

[Translation]

2. SHRI JANESHWAR MISHRA : I beg to lay on the Table :

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the companies Act, 1956:-

(i) Review by the Government of the working of the Rashtriya Pariyojna Nirman Nigam Limited, New Delhi, for the year 1994-95.

(ii) Annual Report of the Rashtriya Pariyojna Nirman Nigam Limited, New Delhi, for the year 1994-95, alongwith audited accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English Versions) Showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library See No. LT. 136/96]

[English]

Statement Correcting reply given on 15th July, 1996 to USQ 499 regarding Assistance to Writers and Artists

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMALI) : I beg to lay on the Table a statement (Hindi and English versions) correcting reply given on the 15th July, 1996 to Unstarred question No. 499 by Shri R.B. Rai regarding Assistance to Writers and Artists.

[Placed in Library, See No. LT-137/96]

Annual Report and Review of the working of the National Institute of Educational Planning and Administration New Delhi etc. for the year 1994-95 alongwith statement for delay in laying these papers

MINISTER OF THE STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): I beg to lay on the Table :-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute

of Educational Planning and Administration, New Delhi, for the year 1994-95, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Educational Planning and Administration, New Delhi, for the year 1994-95.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library see no. LT-138/96]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Tamil Nadu State Mission of Education for All, Madras, for the year 1994-95, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tamil Nadu State Mission of Education for All, Madras, for the year 1994-95.

(4) Statement (Hindi and English Versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library See No. LT-139-96]

(5) (i) A copy of the Annual Report (Hindi and English Versions) of the Board of Apprenticeship Training (Southern Region), Madras, for the year 1994-95 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Board of Apprenticeship Training (Southern Region), Madras, for the year 1994-95.

(6) Statement (Hindi and English Versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library See No. LT-140/96]

(7) (i) A copy of the annual Report (Hindi and English versions) of the Board of Practical Training (Eastern Region), Calcutta, for the year 1994-95, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Board of Practical Training (Eastern Region), Calcutta, for the year 1994-95.

- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.
- [Placed in Library See No. LT-141-96]
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Mahila Samakhya, Karnataka, for the year 1994-95, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Mahila Samakhya, Karnataka, for the year 1994-95.
- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.
- [Placed in Library See No. LT-142/96]
- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Bal Bhawan Society India. New Delhi for the year 1993-94.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Bal Bhawan Society India, New Delhi, for the year 1993-94, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English Versions) by the Government of the working of the Bal Bhawan Society, India, New Delhi, for the year 1993-94.
- (12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.
- [Placed in Library See No. LT-143/96]
- (13) A copy each of the following Notifications (Hindi and English versions) under section 33 of the National Council for Teacher Education Act, 1993:-
- (i) The National Council for Teacher Education (Establishment and Territorial Jurisdiction of Regional Committees) Regulations, 1995 published in Notification No. 28-9/95-NCTE in Gazette of India dated the 6th January, 1996.
- (ii) The National Council for Teacher Education (Procedure to be followed by the Regional Committees) Regulations, 1995 published in Notification No. F.28-4/95-NCTE in Gazette of India dated the 24th February, 1996.
- (iii) The National Council for Teacher Education (Procedure relating to meetings of the council and quorum for such meetings) Regulations, 1995 published in Notification No. F.28-5/95-NCTE in Gazette of India dated the 24th February, 1996.
- (iv) The National Council for Teacher Education (application for recognition the manner for submission, determination of conditions for recognition of institutional and permission to start new course or training) Regulations, 1995 published in Notification No.F.28-11/95-NCTE in Gazette of India dated the 24th February, 1996.
- (v) The National Council for Teacher Education (number of persons to be nominated to Regional Committee, their terms of office and allowance payable) Regulations, 1995 published in Notification No.F.28-14/95-NCTE in Gazette of India dated the 13th April, 1996.
- (vi) The National Council Teacher Education (matters relating to quorum, co-options and meetings of the executive committee) Regulations, 1995 published in Notification No.F.28-7/95-NCTE in Gazette of India dated the 13th April, 1996.
- (14) A copy of the Notification No.28-9/95-NCTE (Hindi and English versions) published in Gazette of India dated the 6th January, 1996 establishing certain Regional Committees of the National Council for Teacher Education with immediate effect, issued under sub-section (1) of section 20 of the National Council for Teacher Education Act,1993.
- [Placed in Library See No. LT- 144/96]

[Translation]

SHRI GEORGE FERNANDES (Nalanda) : Mr. Speaker, Sir, I have submitted some more documents in connection with my privilege motion. I want to know as to when the same would be taken up for discussion.

[English]

MR. SPEAKER : I have received the documents furnished by you today. I will be asking the comments of the Prime Minister and then, I will come back.

[Translation]

SHRI RAM NAIK (Mumbai-North) : Mr. Speaker, Sir, I want to make my submission relating to the serious